

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 5, 2006

No. 79/DR(S)/2006

Sri **Dinesh Kumar (Srivastava)**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Amar Nath Upadhyay.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 80/DR(S)/2006

Sri **Amar Nath Upadhyay**, Special Judge/Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Gaur Chandra.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 81/DR(S)/2006

Pursuant to Government Notification/ Appointment No. 1166/II-4-06-15(1)/2006 dated 1.4.2006 Sri **Gaur Chandra**, Special Judge/ Additional District & Sessions Judge, Budaun is appointed/ posted as Law Officer, Human Rights Commission, U.P., Lucknow.

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 50/ DR (S)/ 2006, Dated: Allahabad: April 5, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Secretary, Home (Human Rights), Anubhag-2, U.P., Lucknow.
4. Secretary, Human Rights Commission, 4/44, Vishal Khand, Gomti Nagar, Lucknow.
5. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The District & Sessions Judge, Budaun.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

2.

10. Sri Gaur Chandra, Special Judge/ Additional District & Sessions Judge, Budaun .

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.

12. The Registrar (Confidential), High Court, Allahabad.

13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.

14. The Assistant Registrar (Budget), High Court, Allahabad.

15. The Section Officer (Confidential-B Section), High Court, Allahabad.

16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.

17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

18. P.S. to Hon'ble Administrative Judge, Budaun. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR(SERVICES)